

22-03-2022
Item No.3
Subrata

IN THE HIGH COURT AT CALCUTTA
Constitutional Writ Jurisdiction
Appellate Side

WPA No.3868 of 2022

Kamal Nath

-vs-

The Principal Commissioner of Income Tax, Kolkata-9 &
Ors.

Mr. Amit Agarwalla, adv.
Mr. Saurabh Bagaria, adv.
Mr. Aniruddha Agarwalla, adv. ...for the petitioner

Mr. Smarajit Roy Chowdhury, adv.
Mr. S. Bhattacharjee, adv. ...for the income tax

Mr. S. Roy Chowdhury, adv.
Mr. Saumen Bhattacharya, adv. ...for UOI

On my personal ground, this matter is released
from my list. Let it be placed before the Hon'ble the Chief
Justice.

[Md. Nizamuddin, J]

